

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:398
ANSWERED ON:04.12.2003
SETTING UP OF NEW POWER PROJECTS IN BIHAR
SUBODH ROY

Will the Minister of POWER be pleased to state:

- (a) whether proposals have been sought from State Governments for setting up some new power plants in the country;
- (b) if so, the total number of proposals sent by the Government of Bihar and the action taken by the Union Government thereon; and
- (c) the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) to (c) : As per the Electricity Act, 2003, the requirement of according Techno- Economic Clearance by Central Electricity Authority (CEA) has been dispensed with for thermal generation. However, any generating company intending to set up a hydro generating station shall prepare and submit to the Authority for its concurrence, a scheme estimated to involve a capital expenditure exceeding such sum, as may be fixed by the Central Government from time to time, by Notification.

Planning Commission has delegated full powers to State Governments for approval of power projects without any ceiling. Clearance from Planning Commission is to be restricted only to those hydro-electric projects where inter-State issues are involved.

At present, no hydro power project under the State Sector forwarded by the Bihar Government is pending with Central Electricity Authority (CEA) for according Techno-Economic Clearance.